

in order to prevent recurrence of such incidents.

#### Offer of Withdrawal by Nagas

**1746. Shrimati Jyotsna Chanda:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Underground Nagas have offered to withdraw some of their armed men from the ceasefire areas in the Ukhrul and Tamenlong Sub-Divisions of Manipur, provided there is reciprocal response from the other side; and

(b) if so, Government's reaction thereto?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) No, Sir.

(b) Does not arise.

#### Betapur Pitcher Nalla Farm in Middle Andaman

**1747. Shri R. K. Sinha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Betapur Pitcher Nalla Paddy Farm in the Middle Andaman started by the Andaman Administration has been abandoned;

(b) if so, the reasons therefor;

(c) whether it is also a fact that a senior officer of the Ministry of Rehabilitation has described this farm as wasteful;

(d) if so, whether the report will be placed on the Table of the House; and

(e) the total expenditure incurred on the farm in 1966-67 and the total quantity of paddy produced and the cost per maund of paddy?

**The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):** (a) No, Sir, the Betapur Farm Project has not been abandoned.

(b) Does not arise.

(c) No.

(d) Does not arise.

(e) On part of the land reclaimed up to the end of the 1965-66 season, trial varietal sowings of paddy and experimental farming operations were undertaken. The quantity of paddy produced was 1936 maunds. Figures of expenditure and cost per maund of paddy are being collected and will be placed on the table of the Sabha.

#### Fees Charged from Visitors to Monuments

**1748. Shri Sezhiyan:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that fees are collected from visitors to the monuments of historical interest in India; and

(b) if so, the list of such monuments and the rates of fees collected?

**The Minister of State in the Ministry of Education (Shri Sher Singh):**

(a) Yes, Sir, but only at a few monuments, and not all.

(b) A list of monuments where entrance fees are collected from visitors is placed on the Table of the House. [Placed in Library. See No. LT-554/67]. The rate of fee is twenty paise per person above the age of fifteen years, on all week days except Fridays when admission is free.

#### I.A.S., I.P.S. and Central Secretariat Officers

**1749. Shrimati Savitri Shyam:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that more than 100 I.A.S., I.P.S. and the Central Secretariat Officers, who were not promoted on merit, are drawing the same emoluments as they would have received had they been promoted under the 'next below rule'; and

(b) the additional expenditure incurred on account of this rule during the years 1963-64, 1964-65 and 1965-66?